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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ CS(OS) 243/2025 and I.A. 9723/2025, I.A. 9724/2025 & I.A. 13166/2025

**ENGINEERING PROJECTS (INDIA) LIMITED THROUGH ITS  
MANAGING DIRECTOR** .....Plaintiff

Through: Mr. Sandeep Sethi, Sr. Adv with Mr. Ajit Warriar, Mr. Angad Kochhar, Mr. Himanshu Setia, Mr. Vedant Kashyap, Mr. Sumer Dev Seth and Ms. Richa Khare, Adv.

versus

**MSA GLOBAL LLC (OMAN)** .....Defendant

Through: Mr. Rajiv Nayar, Sr. Adv with Mr. Kirat Singh Nagra, Mr. Kartik Yadav, Mr. Pranav Vyas, Ms. Sumedha Chadha, Mr. Sankalp Singh, Mr. Pritesh Raj and Mr. Abhimanyu Arya, Adv.

**CORAM:**

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

**ORDER**

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**16.07.2025**

1. Two orders, subsequent to the last date of hearing, have been handed over across the Board by Mr. Kirat Singh Nagra, learned counsel appearing for the defendants.
2. Arguments heard.
3. Judgment reserved.

**PURUSHAINDRA KUMAR KAURAV, J**

**JULY 16, 2025**

aks/mj.